

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 1394 of 2024**

IN THE MATTER OF:

News Item titled "The Environmental Crisis in Odisha" appearing in Around Odisha dated 24.12.2024

MEMO OF PARTIES (As per order dated 28.01.2026)

News Item titled "The Environmental Crisis in Odisha" appearing in Around Odisha dated 24.12.2024

Vs

- 1. Ministry of Environment, Forest and Climate Change (MoEFCC),**
Through its Regional Office,
Regional Office MOEFCC,
A/3, Chandrasekharpur, Bhubaneswar – 751023
Email: roez.bsr-mef@nic.in **Respondents No.1**
- 2. Central Pollution Control Board (CPCB),**
Through its Member Secretary,
Parivesh Bhawan, East Arjun Nagar, Delhi-110032.
Email: cpcb@nic.in **Respondent No.2**
- 3. Odisha Pollution Control Board,**
Through its Member Secretary
Paribesh Bhawan, A/118, Nilakantha
Nagar, Unit – VIII, Bhubaneswar – 751012, Odisha
Email: paribesh@ospboard.org **Respondent No.3**
- 4. Secretary, Forest, Environment and Climate Change,**
Government of Odisha,
Forest, Environment & Climate Change Department,
Kharavel Bhawan, Bhubaneswar, Odisha,
Email: fesec.or@nic.in **Respondent No.4**
- 5. State Level Environment Impact Assessment Authority, Odisha**
5RF-2/1, Acharya Vihar, Unit – IX,
OPTCL Colony, Anand Bazar, Bhoi Nagar,
Bhubaneswar, Odisha 751022
Email: seiaaodisha@gmail.com **Respondent No.5**